

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 60 of 2020

IN THE MATTER OF:

Vipul Sez Developers Pvt. Ltd. & Anr.

...Appellants

Versus

Solitaire Capital India & Ors.

...Respondents

Present:

**For Appellant: Mr. Sarojanand Jha and Mr. Suraj Malik,
Mr. Abhimanyu Bhandari, Advocates.**

**For Respondent: Mr. P Nagesh, Sr. Advocate with Mr. Vipul Kumar,
Mr. CS Chauhan, Advocates for R-1&2.
Ms. Renu Gupta, Advocate for R-7 and 8.
Mr. Rahul Malhotra, Mr. Shubham Paliwal and
Mr. Himanshi Madan, Advocates for R-9.**

ORDER
(Virtual Mode)

31.03.2021

List the Appeal 'For Admission (After Notice)' Hearing on **05th**

May, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)